

W.P.(Cr.) No. 59 of 2020

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03/24.06.2020 Mr. P.A.S Pati, learned counsel for the respondent-State seeks time for filing the counter-affidavit.

Prayer is allowed.

List this case after eight weeks.

Let the name of Mr. P.A.S Pati, learned S.C.IV for the respondent-State be appeared in the cause list henceforth.

(Ananda Sen, J.)

RKM/-